

ORISSA HIGH COURT

FILING REPORT AS ON :27/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15778/2025	HARIHAR PAIKA VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /75 /2025 () //	
2	D-BLAPL/15780/2025	KANDI @ DUSMANTA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ANGUL TOWN /147 /2025 () //	
3	D-BLAPL/15783/2025	KESHAV GOUDA @ GOUDA KESHAV @ GAUDA KESHAV VS STATE OF ODISHA	SHAMBA RANJAN SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /99 /2024 () //	
4	D-BLAPL/15784/2025	DEVI BINDHANI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /62 /2023 () //	
5	D-BLAPL/15785/2025	RAJIB BAGARTI VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /305 /2024 () //	
6	D-BLAPL/15791/2025	RABINDRA @ TUNA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /46 /2025 () //	
7	D-BLAPL/15794/2025	SATYAJIT BARIK @ SUMAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /201 /2025 () //	
8	D-BLAPL/15800/2025	RAJIT KARMI @ RANJIT VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /70 /2025 () //	
9	D-BLAPL/15802/2025	SADASAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 () //	
10	D-BLAPL/15811/2025	MINAKETAN @ MINKETAN NAYAK VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 () //	
11	D-BLAPL/15813/2025	JITENDRA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /6 /2025 () //	

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12	D-BLAPL/15815/2025	LALIT PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 () //	
13	D-BLAPL/15821/2025	KANHA DALEI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIMAPADA /262 /2024 () //	
14	D-BLAPL/15822/2025	PINKI @ PINKY PRADHAN VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /87 /2025 () //	
15	D-BLAPL/15829/2025	PABITRA PRUSTY VS STATE OF ODISHA	PRIYABRATA ROUT VS	NIALI /197 /2025 () //	
16	D-BLAPL/15830/2025	SUKESH PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 () //	
17	D-BLAPL/15831/2025 BLAPL/5447/2025	SK. BABULU VS STATE OF ODISHA	KASHINATH PATNAIK VS	MADHUPATNA /414 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000035/2023	
18	D-BLAPL/15832/2025	AKSHYA NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	TUSRA /109 /2025 () //	
19	D-BLAPL/15835/2025	MAYAMK @ BUNTY AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //	
20	D-BLAPL/15837/2025	NANU @ MANAS BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAIDESWAR /74 /2025 () //	
21	D-BLAPL/15841/2025	BHAGIRATHI BHATT VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPL.TASK FORCE /14 /2022 () //	
22	D-BLAPL/15842/2025	MUNA @ PAPU NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	KANTABANIA PS /111 /2024 () //	
23	D-BLAPL/15844/2025	SAGAR SAHU	BIBHUTI BHUSAN MISHRA	PLANTSITE /907 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15852/2025	SUBHADRA MANDAL	ARIJEET MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15858/2025	RANJIT NAYAK	NIHAR RANJAN SAHOO	MOHANA /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15860/2025	KESHAB BEHERA	SANTOSH KUMAR MAHANTY	KODALA /101 /2014	AOD20240000242C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15861/2025	RAMESH PRADHAN	SANTOSH KUMAR MAHANTY	BHANJANAGAR /150 /2011	AOD20240000242C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15865/2025	LUKU KHARA	ARIJEET MISHRA	NANDAPUR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15866/2025	DILIP KUJUR	SOUMYA RANJAN DAS	RAJGANGPUR /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15867/2025	RAJENDRA BAG	BHOJARAJ SETH	AMBABHONA /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15868/2025	KESHAB BEHERA	SANTOSH KUMAR MAHANTY	KODALA /63 /2014	AOD20240000242C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15870/2025	DEBA DAS	GOREKHANATH DAS	JATNI P.S. /511 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15871/2025	BIJU @ SANJAY PRADHAN	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15874/2025	M. DIBYASHREE JYOTIRANJAN	SUSANTA SEKHAR MOHAPATRA	EOW,BHUBANESWAR /5 /2025	AOD20220004450C202500009
		VS	VS	()	

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35	D-BLAPL/15877/2025	STATE OF ODISHA LUCKY SINGH VS	SATYAPADA SHARMA VS	// CHHEND /97 /2025 ()	AOR20220000138C202500015
36	D-BLAPL/15880/2025	STATE OF ODISHA BALARAM SAHU VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /610 /2024 ()	AOD20240000242C202500109
37	D-BLAPL/15881/2025	STATE OF ODISHA RABINDRA SAHOO VS	GOREKHANATH DAS VS	// JATNI P.S. /120 /2025 ()	
38	D-BLAPL/15882/2025	STATE OF ODISHA SURENDRA SAHU @ SURENDAR VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /610 /2024 ()	AOD20240000242C202500107
39	D-BLAPL/15883/2025	STATE OF ODISHA CHANDAN NAYAK VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /158 /2025 ()	AOD20240000242C202500110
40	D-BLAPL/15884/2025	STATE OF ODISHA PITABASH BHUYAN VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /556 /2024 ()	
41	D-BLAPL/15885/2025	STATE OF ODISHA KABIRAJ SAHU VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /610 /2024 ()	AOD20240000242C202500108
42	D-BLAPL/15886/2025	STATE OF ODISHA SMRUTIRANJAN SETHY VS	SUSANTA SEKHAR MOHAPATRA VS	// EOW,BHUBANESWAR /5 /2025 ()	AOD20220004450C202500010
43	D-BLAPL/15887/2025	STATE OF ODISHA PURNANANDA MENDALI VS	ANIRUDHA DAS VS	// TARBHA /159 /2021 ()	
44	D-BLAPL/15888/2025	STATE OF ODISHA CHITTA @ CHITTARANJAN SAHU VS	ANIRUDHA DAS VS	// PUINTALA /199 /2023 ()	
45	D-BLAPL/15889/2025	STATE OF ODISHA SITAKANTA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// BANSADA /132 /2025 () //	

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46	D-BLAPL/15891/2025	NIKHIL VANUDAS JADHAB @ NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	ADHAR MOHANTY VS	CHITRAKONDA /178 /2023 () //	
47	D-BLAPL/15893/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /117 /2025 () //	
48	D-BLAPL/15894/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /185 /2024 () //	
49	D-BLAPL/15896/2025	DILLIP KUMAR NAYAK @ LIPU VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /282 /2025 () //	
50	D-BLAPL/15898/2025	MINJA @ KUNDAN NAYAK VS STATE OF ODISHA	ANUPAM DASH VS	DABUGAM /94 /2023 () //	
51	D-BLAPL/15900/2025	BHARAT BINDHANI VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 () //	
52	D-BLAPL/15901/2025	PANDABA MUKHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /142 /2025 () //	
53	D-BLAPL/15904/2025	SOMANATH NAIK @ NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /84 /2019 () //	
54	D-BLAPL/15905/2025	DIBYA RANJAN CHINARA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	BAIDESWAR /74 /2025 () //	
55	D-BLAPL/15907/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /74 /2025 () //	
56	D-BLAPL/15911/2025	MANU @ SEIKH NAIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /71 /2025 () //	
57	D-BLAPL/15915/2025	BALIA @ ARJUN DAS	SMRUTI RANJAN ROUT	NEMALO /62 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/15923/2025	JAGANNATH BINDHANI	PRAVASH CHANDRA JENA	RAIBANIA /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/15926/2025	KRUSHNA MAJHI	TUKUNA KUMAR MISHRA	SESHKHAL /127 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/15927/2025	ABAKASH SAMAL	DEEPAK KU SAHOO	PATKURA /151 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/15930/2025	DHANANJAYA PRADHAN	ARIJEET MISHRA	JARADA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/15932/2025	SUBHAKANTA JENA @ PAPU	RAKESH BEHERA	ANGUL TOWN /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/15933/2025	RANJAN KUMAR CHAND	ARIJEET MISHRA	JARADA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/15935/2025	ABHI CHANDAN	CHHABI BEHERA	PHULBANI SADAR /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/15936/2025	JATI @ SUSANTA ROUT	SAILAZA NANDAN DAS	PURUSHOTTAMPUR /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/15937/2025	MANORANJAN SAHU @ MANORANJAN SAHOO	SATYAJIT MOHAPATRA	SORO /1082 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/15938/2025	MANORANJAN SAHU @ MANORANJAN SAHOO	SATYAJIT MOHAPATRA	SORO /1072 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/15940/2025	YOGESH KUMAR	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /66 /2025	
		VS	VS	()	

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69	D-BLAPL/15941/2025	STATE OF ODISHA GANESH PELMAL VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /20 /2025 ()	
70	D-BLAPL/15942/2025	STATE OF ODISHA MANORNAJAN SAHU @ MANORANJAN SAHOO VS	SATYAJIT MOHAPATRA VS	// SORO /1083 /2024 ()	
71	D-BLAPL/15944/2025	STATE OF ODISHA KAMAL SHARMA VS	SUDHANSU SEKHAR DASH VS	// BHUBANESWAR G.R.P.S. /66 /2025 ()	
72	D-BLAPL/15945/2025	STATE OF ODISHA LOKANATH PARIDA VS	SANGRAM KESHARI ROUT VS	// RASGOBINDPUR /275 /2023 ()	
73	D-BLAPL/15946/2025	STATE OF ODISHA PITABAS BEHERA VS	PRAVASH CHANDRA JENA VS	// KHANDAPARA /113 /2025 ()	
74	D-BLAPL/15947/2025	STATE OF ODISHA MANORANJAN SAHU @ MANORANJAN SAHOO VS	SATYAJIT MOHAPATRA VS	// SORO /1 /2025 ()	
75	D-BLAPL/15948/2025	STATE OF ODISHA KAPURA NAG @ KARPURA NAG VS	SUSANTA KUMAR TRIPATHY VS	// MURIBAHAL /73 /2025 ()	
76	D-BLAPL/15950/2025	STATE OF ODISHA S. KIRAN ACHARY @ S. KIRAN KUMAR ACHARY VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /350 /2025 ()	
77	D-BLAPL/15952/2025	STATE OF ODISHA KALIA @ SAMARENDRA PANIGRAHI VS	SK. ZAFARULLA VS	// SORO /304 /2025 ()	
78	D-BLAPL/15959/2025	STATE OF ODISHA MANOJ SUTAR VS	PRANAB KUMAR DAS VS	// MALKANGIRI /400 /2024 ()	
79	D-BLAPL/15961/2025	STATE OF ODISHA AVIMANYU TRIPATHY @ NANA VS	SUDHANSU SEKHAR DASH VS	// KHANDAGIRI P.S. /546 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/15965/2025	MD. ADAM RAHEMAN @ BABU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()	
81	D-BLAPL/15968/2025	BABULI BISWAL VS STATE OF ODISHA	CHINMAYA MISHRA VS	SATYABADI /84 /2025 ()	
82	D-BLAPL/15970/2025	ULLA ALLIAS JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// ()	AOR20220000371C202500102
83	D-BLAPL/15971/2025	ULLA ALLIAS JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// ()	AOR20220000371C202500103
84	D-BLAPL/15972/2025	RUDRA NARAYAN BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPECIAL CRIME UNIT /3 /2025 ()	
85	D-BLAPL/15973/2025	MUNUWAR ALI ALIAS MUNAWAR ALLI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// ()	AOR20220001615C202500104
86	D-CMP/21915/2025	PRAMILA MALLICK VS GAJARAJ MALLICK	SURYA MOHAPATRA VS	// ()	
87	D-CMP/21926/2025	PADMANAV SAHOO VS DHRUBA CHARAN PRADHAN	NITYANANDA BEHURIA VS	// ()	
88	D-CMP/21953/2025	MADHUSUDAN MALLIK VS BANABIHARI MALLIK	MAHITOSH SINHA VS	// ()	
89	D-CMP/21970/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// ()	
90	D-CMP/21992/2025	BARADAMADHABA GURU VS SOBHA GURU	ABHILASH MISHRA VS	// ()	
91	D-CONTC/21922/2025	GHANA SAGARIA	ADV.	//	

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		VS	VS	()	
		ANU GARG,IAS		//	
92	D-CONTC/21927/2025	TRIBIKRAMA PANDA	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL,IAS		//	
93	D-CONTC/21934/2025	AKSHYA KUMAR BEHERA	ADV.	//	
		VS	VS	()	
		SUDHANSU SARANGI,IPS		//	
94	D-CONTC/21964/2025	SHIPU NAHAK	ADV.	//	
		VS	VS	()	
		SUDHANSHU SARANGI,IPS		//	
95	D-CRLA/15782/2025	PRASANTA KUMAR MANDHATA	BIBHUTI RANJAN MOHANTY	CUTTACK VIGILANCE /53 /1995	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
96	D-CRLA/15786/2025	NIRANJAN ROUT	PRAVASH CHANDRA JENA	JENAPUR /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/15792/2025	NIRANJAN ROUT	PRAVASH CHANDRA JENA	JENAPUR /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/15798/2025	KRUTIBASH PRADHAN @ KIRTI	ANIRUDHA DAS	MANAMUNDA /4 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/15820/2025	DAITARI PADHAN	HIMANSHU SEKHAR MISHRA	LACHHIPUR /21 /2025	AOR20220002238C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/15826/2025	SUKRAM NAG @ BILLA	UMAKANTA BARIK	LATHIKATA /46 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/15843/2025	JAYA KHARA	SK. ZAFARULLA	PADWA /14 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/15863/2025	RANJAN KUMAR JENA	ARUN KUMAR ACHARYA	NARASINGHPUR /49 /2025	
		VS	VS	()	

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103	D-CRLA/15872/2025	STATE OF ODISHA JAKTA BAGH VS	JUGALA KISHORE PANDA VS	// TARBHA /73 /2013 ()	
104	D-CRLLP/15795/2025	STATE OF ODISHA MAMATA ROUT VS	PRASANTA KUMAR SATAPATHY VS	// PATTAMUNDAI /391 /2020 ()	
105	D-CRLMC/15797/2025	MANOJ SAHANI DR. SANDEEP KUMAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// MANGALA BAG /266 /2021 ()	
106	D-CRLMC/15801/2025	STATE OF ODISHA ABU @ ABUBAKAR KHAN VS	ANIRUDHA DAS VS	// KODINGA /204 /2022 ()	
107	D-CRLMC/15805/2025	STATE OF ODISHA SANTOSH KUMAR DAS@SANTOSH DAS@KABU VS	PRAVASH CHANDRA JENA VS	// FATEGARH /189 /2019 ()	
108	D-CRLMC/15810/2025	STATE OF ODISHA SINGAM @ SRIDHAR SINGH VS	ARIJEET MISHRA VS	// AUL /68 /2017 ()	
109	D-CRLMC/15814/2025	STATE OF ODISHA GANESH SAHOO @ GANESH KUMAR SAHOO @ LUC VS	RIJAY KUMAR MOHANTY VS	// MANGALPUR /472 /2020 ()	
110	D-CRLMC/15817/2025	STATE OF ODISHA PRASANT MALIK VS	ARIJEET MISHRA VS	// RAJNAGAR /542 /2023 ()	
111	D-CRLMC/15819/2025	STATE OF ODISHA TUTU @ SUSANTA MOHANTY VS	SARADA PRASAD DASH VS	// NIMAPADA /45 /2006 ()	
112	D-CRLMC/15846/2025	STATE OF ODISHA DINABANDHU BEHERA VS	SIBARANJAN POLAI VS	// / /0 ()	
113	D-CRLMC/15856/2025	STATE OF ODISHA BISHNUPRIYA SWAIN @ KHUNTIA VS	SUSANTA KUMAR NAYAK VS	// MAHILA P.S. BUXIBAZAR /192 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/15862/2025	SAROJ KUMAR KHUNTIA @ SAROJ KHUNTIA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CHANDAKA P.S. /237 /2024 () //	
115	D-CRLMC/15864/2025	RABINDRA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	GOURI KUMAR RATH VS	CUTTACK VIGILANCE /9 /2015 () //	
116	D-CRLMC/15878/2025	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	NANDIPADA /277 /2022 () //	
117	D-CRLMC/15920/2025	SANJULATA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /211 /2021 () //	
118	D-CRLMP/15788/2025	AJIT KUMAR DAS VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	/ /0 () //	
119	D-CRLMP/15807/2025	ARATILATA PATTNAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
120	D-CRLMP/15834/2025	PRABHANJAN SAHOO @ SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	/ /0 () //	
121	D-CRLMP/15838/2025	MANAS RANJAN CHINNARA VS STATE OF ODISHA	APARESH BHOI VS	/ /0 () //	
122	D-CRLMP/15857/2025	SOUDAMINI BARIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
123	D-CRLMP/15869/2025	PURNA KOLHO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //	
124	D-CRLMP/15873/2025	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	/ /0 () //	
125	D-FAO/21930/2025	RAMAKANTA SAHOO	DILLIP KUMAR MOHAPATRA	/ /0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-FAO/21975/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		PRAFULLA KUMAR BEHERA		//	
127	D-MACA/21955/2025	NIRMAL CHANDRA BHUYAN	DEBASISH PATNAIK	//	
		VS	VS	0	
		BIKRAMADITYA KAR		//	
128	D-MACA/21957/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,JAJPUR	MAHITOSH SINHA	//	
		VS	VS	0	
		TEKEDI SWAIN		//	
129	D-MACA/21963/2025	DHARMA DAS	DEBASISH PATNAIK	//	
		VS	VS	0	
		ABDUL SALIM MALLICK		//	
130	D-MATA/21952/2025	RASHMITA BEHERA	BISWAJIT SAHOO	//	
		VS	VS	0	
		ASHOK KUMAR BEHERA		//	
131	D-MATA/21989/2025	JAYANTI SWAIN	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		SANTOSH KUMAR NAYAK		//	
132	D-MSA/21979/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA	PRAKASH K. MISHRA	//	
		VS	VS	0	
		SUPRAVA DASH		//	
133	D-MSA/21983/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		SAROJALAXMI JENA		//	
134	D-MSA/21985/2025	SAMPURNA CONTECH PVT. LTD., KHORDHA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		SASHANKA SHEKHAR MOHANTY		//	
135	D-RSA/21947/2025	SADHU CHARAN DAS	ARIJEET MISHRA	//	
		VS	VS	0	
		SATYABATI DAS		//	
136	D-RSA/21999/2025	MANORANJAN HARIJAN	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	

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137	D-TRP(C)/21906/2025	SANJUKTA MAHARANA RASMITA DAS VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500009
138	D-TRP(C)/21907/2025	ABHIMANYU PRADHAN KAMALINI PRADHAN @ ROUT VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500040
139	D-TRPCRL/15855/2025	DEEPAK KUMAR PRADHAN SATYABRATA SAHOO VS	BISWAJIT PASAYAT VS	// // /0 ()	
140	D-WA/21905/2025	PRABHASINI SAHOO M/S. TARA MAA CONCERN VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202500012
141	D-WA/21916/2025	STATE OF ODISHA ANNAPURNA PARIDA VS	ASHOK KUMAR MOHANTY VS	// // ()	
142	D-WA/21944/2025	UNION OF INDIA ODISHA WATER SUPPLY AND SEWERAGE BOARD, VS	BSR AZA NANDAN DAS VS	// // ()	
143	D-WA/22000/2025	HIMANSU SEKHAR MOHANTY ODISHA WATER SUPPLY AND SEWERAGE BOARD, VS	BSR AZA NANDAN DAS VS	// // ()	
144	D-WA/22007/2025	BISHNU CHARAN SWAIN ODISHA WATER SUPPLY AND SEWERAGE BOARD, VS	BSR AZA NANDAN DAS VS	// // ()	
145	D-WA/22014/2025	GOBARDHAN BARADA VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY VS	MIROD KUMAR SAHU VS	// // ()	AOR20220004106C202500091
146	D-WA/22017/2025	Dr. SASMITA KUMARI PADHY ODISHA WATER SUPPLY AND SEWERAGE BOARD, VS	BSR AZA NANDAN DAS VS	// // ()	
147	D-WA/22019/2025	SISIR KUMAR CHHATOI ODISHA WATER SUPPLY AND SEWERAGE BOARD, VS	BSR AZA NANDAN DAS VS	// // ()	
		PREMANATH SETHY		//	

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148	D-WA/22022/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, KHORRAMANANDAN DAS VS AKSHAYA KUMAR MOHANTY	SHARADHA NANDAN DAS VS BBSR	// 0 //	
149	D-WA/22024/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR VS AKSHAYA KUMAR BISWAL	SHARADHA NANDAN DAS VS BBSR	// 0 //	
150	D-WA/22026/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR VS SAROJ KUMAR MOHANTY	SHARADHA NANDAN DAS VS BBSR	// 0 //	
151	D-WP(C)/21908/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS BBSR	// 0 //	
152	D-WP(C)/21909/2025	NISITHA RANJAN SARANGI VS STATE BANK OF INDIA, SAHEED NAGAR, BBSR	DIPANKAR ACHARYA VS BBSR	// 0 //	
153	D-WP(C)/21910/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS BBSR	// 0 //	
154	D-WP(C)/21911/2025	BAIDYANATH SAHOO VS PARADEEP MUNICIPALITY, JAGATSINGHPUR	SOUMYA RANJAN MOHANTY VS BBSR	// 0 //	
155	D-WP(C)/21912/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS BBSR	// 0 //	
156	D-WP(C)/21913/2025	JANAKI SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	RABINDRA KUMAR SAHOO VS BBSR	// 0 //	
157	D-WP(C)/21914/2025 WP(C)/15132/2025	BHAGIRATHA LENKA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS BBSR	// 0 //	AOR20220001657C202500052
158	D-WP(C)/21917/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS BBSR	// 0 //	
159	D-WP(C)/21918/2025	SHREE RADHE BHAGABATA TUNGI	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500024

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/21919/2025	EXECUTIVE ENGINEER (ELECT) TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		THE APPELLATE AUTHORITY OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL/INSPECTOR, ROURKELA			
161	D-WP(C)/21920/2025	TATA STEEL LONG PRODUCTS LTD., KENDUJHAR	JNANESH MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
162	D-WP(C)/21921/2025	LOBHA PRADHAN @ LOVA PRADHAN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/21923/2025	EXECUTIVE ENGINEER (ELECT) TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		THE APPELLATE AUTHORITY OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL/INSPECTOR, ROURKELA			
164	D-WP(C)/21924/2025	TIKCHAN MAJHI	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/21925/2025	CUTTACK ORIYA BAPTIST CHURCH, CUTTACK	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
		BANK OF BARODA, CUTTACK		//	
166	D-WP(C)/21928/2025	BANABIHARI RANA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/21929/2025	RABINDRA SANDH	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/21931/2025	ASHOK KUMAR KHUNTIA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/21932/2025	SUKUTA NAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/21933/2025	NARAYAN DAS	MANAS RANJAN KHATUA	//	
		VS	VS	()	

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171	D-WP(C)/21935/2025	STATE OF ODISHA M/S MAA LOBHI PANI PANCHAYAT VS	BIBHUTI BHUSAN PANDA VS	// // 0	
172	D-WP(C)/21936/2025 WP(C)/15119/2025	ASST STATE TAX OFFICER, ANUGUL CHHABILAL PADHAN VS	RABINDRA NATH PRUSTY VS	// // 0	
173	D-WP(C)/21937/2025	STATE OF ODISHA BIJAY DAS VS	MANAS RANJAN KHATUA VS	// // 0	
174	D-WP(C)/21938/2025	STATE OF ODISHA PURNACHANDRA KERKETA @ BILUNG VS	KIRTAN DANG VS	// // 0	
175	D-WP(C)/21939/2025	STATE OF ODISHA DIBAKAR SAHOO VS	APARES BHOI VS	// // 0	
176	D-WP(C)/21940/2025	PRATIMA SAHOO RABINDRA KUMAR PRADHAN VS	KIRTAN DANG VS	// // 0	
177	D-WP(C)/21941/2025	STATE OF ODISHA MAHENDRA MUNDA VS	KIRTAN DANG VS	// // 0	
178	D-WP(C)/21942/2025	STATE OF ODISHA PUSPANJALI MEHER VS	SATYA RANJAN PATI VS	// // 0	
179	D-WP(C)/21943/2025	COLLECTOR AND D.M. KALAHANDI NILABATI KANHAR VS	KAPILA CHARAN NAYAK VS	// // 0	
180	D-WP(C)/21945/2025	STATE OF ODISHA GUNAMATI PANIKA VS	DHANANJAYA MUND VS	// // 0	
181	D-WP(C)/21946/2025	STATE OF ODISHA SUBODHA CHANDRA DAS VS	MANAS RANJAN KHATUA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/21948/2025	ODISHA GRAMYA BANK, BALASORE VS STATE OF ODISHA	TUNA SAHU VS	// 0 //	
183	D-WP(C)/21949/2025	JAGU KUMAR @ JAGU KUMBHAR VS COLLECTOR AND D.M. KALAHANDI	SATYA RANJAN PATI VS	// 0 //	
184	D-WP(C)/21950/2025	SUSANTA DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
185	D-WP(C)/21951/2025	PRABEEN KUAMR HOTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
186	D-WP(C)/21954/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
187	D-WP(C)/21956/2025	RUKMANI ROHIDAS VS MUNU ROHIDAS	ASWINI KUMAR DASH VS	// 0 //	
188	D-WP(C)/21958/2025	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
189	D-WP(C)/21959/2025	PRAFULLA CHANDRA PANDA VS PRINCIPAL SECY TO GOVT. OF ODISHA, GENERAL ADMINISTRATION DEPT, BBSR	SUBRATA MISHRA VS	// 0 //	
190	D-WP(C)/21960/2025	HARBANS SINGH VS NATIONAL FACELESS ASSESSMENT CENTRE	AVIJIT PATNAIK VS	// 0 //	AOD20240000363C202500004
191	D-WP(C)/21961/2025	GIRIJA PRASAD MOHAPATRA VS MEMBER BOARD OF REVENUE, ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
192	D-WP(C)/21962/2025	M/S. A. H. WHEELER AND COMPANY PVT. LTD., UTTARAKHAND VS UNION OF INDIA	UTKAL KESHAV NARMA VS	// 0 //	
193	D-WP(C)/21965/2025	PRATIMARANI MOHAPATRA	SUBRATA MISHRA	//	

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		VS	VS	0	
194	D-WP(C)/21966/2025	PRINCIPAL SECY TO GOVT. OF ODISHA, G.A.DEPT, BBSR SUBRAT KUMAR DAS	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
195	D-WP(C)/21967/2025	STATE OF ODISHA LAXMAN SUBUDHI	SUBRATA MISHRA	//	
		VS	VS	0	
196	D-WP(C)/21968/2025	PRINCIPAL SECY. TO GOVT. OF ODISHA, G.A.DEPT., BBSR RUKMINI MAHARANA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
197	D-WP(C)/21969/2025	MEMBER BOARD OF REVENUE, ODISHA DR.RAMA CHANDRA ROUT	RAMDAS ACHARY	//	
		VS	VS	0	
198	D-WP(C)/21971/2025	STATE OF ODISHA SUBASINI PATEL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
199	D-WP(C)/21972/2025	MEMBER BOARD OF REVENUE, ODISHA GANDHARBA JENA @ GANDHARBA KUMAR JENA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500137
		VS	VS	0	
200	D-WP(C)/21973/2025	STATE OF ODISHA DR.URMILA MISHRA	RAMDAS ACHARY	//	
		VS	VS	0	
201	D-WP(C)/21974/2025	STATE OF ODISHA PRADEEP NAIK	UMAKANT SAHOO	//	
		VS	VS	0	
202	D-WP(C)/21976/2025	STATE OF ODISHA UDAYANATH SAHOO	DILLIP KUMAR RAY	//	
		VS	VS	0	
203	D-WP(C)/21977/2025	UNION OF INDIA SARAT CHANDRA PARIDA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
204	D-WP(C)/21978/2025	STATE OF ODISHA NIRANJAN PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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205	D-WP(C)/21980/2025	STATE OF ODISHA MAHANADI COAL MAJDOOR SANGH, JHARSUGUDACHINMAYA MISHRA VS	VS	// // 0	
206	D-WP(C)/21981/2025	MAHANADI COAL FIELD LTD., SAMBALPUR SK. AMZAT VS	SAROJ KUMAR DASH VS	// // 0	
207	D-WP(C)/21982/2025	STATE OF ODISHA RABINDRA NATH PRADHAN VS	PRASANTA KUMAR NANDA VS	// // 0	
208	D-WP(C)/21984/2025	STATE OF ODISHA SARASWATI JENA VS	SHAKTI DATTA TRIPATHY VS	// // 0	
209	D-WP(C)/21986/2025	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA NIKHILESH PADA MOHANTY VS	SANGRAM JENA VS	// // 0	
210	D-WP(C)/21987/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHARANA VS	SANGRAM JENA VS	// // 0	
211	D-WP(C)/21988/2025	STATE OF ODISHA JAGATSINGHPUR DISTRICT TRUCK OWNERS ASSOCIATION, RAJAGANESHPUR VS	CHANDAN PRASAD SINGH VS	// // 0	
212	D-WP(C)/21990/2025	STATE OF ODISHA PANDAB NAHAK VS	SHAKTI DATTA TRIPATHY VS	// // 0	
213	D-WP(C)/21991/2025	ASST REGISTRAR, COOPERATIVE SOCIETIES, BERHAMPUR CIRCLE PRABINA MISHRA VS	SANGRAM JENA VS	// // 0	
214	D-WP(C)/21993/2025	STATE OF ODISHA BHARAT CHANDRA BEHERA VS	SHAKTI DATTA TRIPATHY VS	// // 0	
215	D-WP(C)/21994/2025	DEPUTY REGISTRAR, COOPERATIVE SOCIETIES, CUTTACK CHNADRA SEKHAR DASH VS	SOUBHAGYA SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/21995/2025	KUMUDA RANJAN SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
217	D-WP(C)/21996/2025	PRASANTA KUMAR PANDA VS SAGARIKA DASH	PULAKESH MOHANTY VS	// 0 //	
218	D-WP(C)/21997/2025	KRUSHNA CHANDRA BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
219	D-WP(C)/21998/2025	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
220	D-WP(C)/22001/2025	SAUMYA RANJAN SAMAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	
221	D-WP(C)/22002/2025	BABULI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
222	D-WP(C)/22003/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
223	D-WP(C)/22004/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
224	D-WP(C)/22005/2025	M/S. ABHIRAM CARE TAKING AND EXPERT SERVICES VS UNION OF INDIA	ADIBS RANARAYAN RAY VS	// 0 //	
225	D-WP(C)/22006/2025	BHABANANDA MAZUMDAR VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //	
226	D-WP(C)/22008/2025	SATYAPRIYA PRADHAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
227	D-WP(C)/22009/2025	SWAGATIKA BISWAL	DEBADATTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/22010/2025	SANTOSH KUMAR SAHU	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
229	D-WP(C)/22011/2025	NAGAR DEEP SETHY	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/22012/2025	M/S. YAZDANI STEEL AND POWER LTD, JAJPUR	PRAKASH KUMAR JENA	//	
		VS	VS	0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAJPUR DIVISION, JAJPUR ROAD		//	
231	D-WP(C)/22013/2025	KALPESH RANA	JEEVANIYOTI MOHANTY	//	
		VS	VS	0	
		BIDYADHAR MAHANTA		//	
232	D-WP(C)/22015/2025	NIBEDITA MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/22016/2025	MINATI SARANGI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/22018/2025	HEMANTA KUMAR LENKA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/22020/2025	RAJANIKANTA BEERO	AMLAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/22021/2025	RABINARAYAN BARIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/22023/2025	DILESWAR BHUE	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/22025/2025	ALL ODISHA CENTRAL COOPERATIVE RETIRED EMPLOYEES ASSOCIATION	MOYIN KASSAB	//	
		VS	VS	0	

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239	D-WP(C)/22027/2025	THE PRINCIPAL SECRETARY LABOUR AND ESI DEPARTMENT, GOVT OF ODISHA SAROJINI DAS VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// // 0 //	
240	D-WP(C)/22028/2025	ALL ORISSA CENTRAL COOPERATIVE BANK EMPLOYEES ASSOCIATION VS	SOUGAT DASH VS	// 0	
241	D-WP(C)/22029/2025	THE PRINCIPAL SECRETARY LABOUR AND ESI DEPARTMENT, GOVT OF ODISHA SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// // 0 //	
242	D-WP(C)/22030/2025	VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION VS	SOUGAT DASH VS	// 0	
243	D-WP(C)/22031/2025	THE PRINCIPAL SECRETARY LABOUR AND ESI DEPARTMENT, GOVT OF ODISHA BISHNU PRASAD DASH VS COLLECTOR AND D.M. PURI	PRONOY MOHANTY VS	// // 0 //	
244	D-WP(C)/22032/2025	HEMANAND PATEL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SOUGAT DASH VS	// 0 //	
245	D-WP(C)/22033/2025	SUSANTA KUMAR PANIGRAHI VS REGISTRAR, COOPERATIVE SOCIETIES	SOUGAT DASH VS	// 0 //	
246	D-WP(C)/22035/2025	GOURI SANKAR SAHOO VS SWARNAPRAVA SAHOO	BIDESH RANJAN BEHERA VS	// // 0 //	
247	D-WP(C)/22036/2025	SAWPNA SUNELIKA SAMAL VS S.T.A. ODISHA	DEBABRATA DAS VS	// // 0 //	
248	D-WP(C)/22037/2025	BARADA PRASANNA ACHARYA VS S.T.A. ODISHA	DEBABRATA DAS VS	// // 0 //	
249	D-WP(C)/22038/2025	AJAY KUMAR NAYAK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	ASHOK SASMAL VS	// // 0 //	

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250	D-WP(C)/22039/2025	JAYANTA KUMAR SARANGI VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// ()	
251	D-WPCRL/15849/2025	SUNITA SAHOO VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// ()	
252	D-ABLAPL/15779/2025	DEBASMITA PARIDA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// ()	SALIPUR /218 /2025
253	D-ABLAPL/15781/2025	IBRAHIM MOHAMMAD VS STATE OF ODISHA	GOKULANANDA SAHU VS	// ()	PAIKMAL /68 /2025
254	D-ABLAPL/15787/2025	SISHULA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// ()	BOLAGARH P.S. /78 /2025
255	D-ABLAPL/15789/2025	SAROJ KUMAR PRUSTY VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// ()	ODAGAON /149 /2025
256	D-ABLAPL/15790/2025	GAUTAM PRASAD BISWAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// ()	SALIPUR /168 /2025
257	D-ABLAPL/15793/2025 ABLAPL/6201/2025	TUTU MALIK @ NITYANANDA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()	PANIKOILI /120 /2025
258	D-ABLAPL/15796/2025	KRISHNARANI SAMAL @ KRISHNA SAMAL VS STATE OF ODISHA	SUBRAT KALYAN MOHANTY VS	// ()	KAMARDA /40 /2025
259	D-ABLAPL/15799/2025	SARADA PRASAD NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// ()	SALIPUR /201 /2025
260	D-ABLAPL/15803/2025	PARESH KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()	MANAMUNDA /15 /2025
261	D-ABLAPL/15804/2025	TULASI DAS	AKASH BHUYAN	//	PIRAHAT P.S /122 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/15806/2025	RAJKISHORE NAIK	ANIRUDHA DAS	SONEPUR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/15808/2025	NAKUL DAS	AKASH BHUYAN	PIRAHAT P.S /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/15809/2025	JITENDRA MAHAKUD	ANIRUDHA DAS	SONEPUR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/15812/2025	SANTOSH SAHOO	PRADEEP KUMAR KUNDU	LALBAG /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/15816/2025	PRASANNA KU. SWAIN	SURYA NARAYAN MISHRA	NIALI /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/15818/2025	BHIMSEN ROUT	SURYA NARAYAN MISHRA	PURI SADAR /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/15823/2025	SAROJ KUMAR BHADRA	KHUSBU PANIGRAHI	//	AOR20220002787C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/15824/2025	RATIKANTA PARIDA	BADAL KUMAR BEHERA	BERHAMPUR /64 /2025	AOR20220001087C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/15825/2025	DUSMANTA @ CHIKU SAMAL	PRAVASH CHANDRA JENA	ATHGARH /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/15827/2025	LAMBODAR JUANG	CHITTA RANJAN PATTNAIK	PANDAPADA /44 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/15828/2025	NIRANJAN MUDULI	JAGANNATH KAMILA	SORO /399 /2025	
		VS	VS	()	

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273	D-ABLAPL/15833/2025	STATE OF ODISHA KHIRENDRA KUMAR SAHOO VS	SANAT KUMAR DAS VS	// SALIPUR /147 /2025 ()	
274	D-ABLAPL/15836/2025	STATE OF ODISHA SURENDRA SWAIN VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /203 /2024 ()	
275	D-ABLAPL/15839/2025	STATE OF ODISHA SANJU DEVI VS	BISHNU PRASAD PRADHAN VS	// SAMBALPUR TOWN /138 /2025 ()	
276	D-ABLAPL/15840/2025	STATE OF ODISHA MAMATA DAS @ MATA VS	GANGADHAR SAMAL VS	// AUL /92 /2025 ()	
277	D-ABLAPL/15845/2025	STATE OF ODISHA AMIT RAJ SINGH VS	BIBHUTI BHUSAN CHOUDHURY VS	// CRR1 /118 /2025 ()	
278	D-ABLAPL/15847/2025	STATE OF ODISHA BASUDEV KAR VS	DEBENDRA KUMAR DHAR VS	// KANKADAHAD /110 /2025 ()	
279	D-ABLAPL/15848/2025	STATE OF ODISHA SRIDHAR MALLIK VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /167 /2025 ()	
280	D-ABLAPL/15850/2025	STATE OF ODISHA MD. NASARTULLA VS	PRAVASH CHANDRA JENA VS	// TIGIRIA /134 /2022 ()	
281	D-ABLAPL/15851/2025	STATE OF ODISHA SOVAMAYEE SINGH VS	BIBHUTI BHUSAN CHOUDHURY VS	// CRR1 /118 /2025 ()	
282	D-ABLAPL/15853/2025	STATE OF ODISHA PANKAJINI BAL VS	NIBEDITA MOHANTY VS	// CDA-II /39 /2025 ()	
283	D-ABLAPL/15854/2025	STATE OF ODISHA SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /530 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/15859/2025	SHYAM SUNDAR BARIKI @ SHYAM SUNDAR BARIKI VS STATE OF ODISHA	KRISHANTA PRADHAN VS	SATYABADI /151 /2025 () //	
285	D-ABLAPL/15875/2025	GOUTAM JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /9 /2020 () //	
286	D-ABLAPL/15876/2025	BIDESHI CHHATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //	
287	D-ABLAPL/15879/2025	HEMANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANTABANIA PS /213 /2024 () //	AOD20240000001C202500126
288	D-ABLAPL/15890/2025	TUNI GHADEI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	MAHILA P.S. BUXIBAZAR /35 /2025 () //	
289	D-ABLAPL/15892/2025	SUNIL KUMAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /144 /2025 () //	
290	D-ABLAPL/15895/2025	DIPU @ SUBHARJYOTI JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /303 /2025 () //	
291	D-ABLAPL/15897/2025	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /227 /2025 () //	
292	D-ABLAPL/15899/2025	TAPAS KUMAR ROURAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /368 /2025 () //	
293	D-ABLAPL/15902/2025	BARKAT ALI BAIG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /230 /2024 () //	
294	D-ABLAPL/15903/2025	SETA SIRKA @ KENDURAKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NARAYANPATNA /1 /2014 () //	
295	D-ABLAPL/15906/2025	AJIT KUMAR PARICHHA	SUJIT KUMAR PATTNAIK	GOPALPUR /143 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/15908/2025	PRADEEP BEHERA	SATYA NARAYAN MISHRA 4	MARINE KASIA /75 /2025	AOR20220001615C202500099
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/15909/2025	CHITRASENPARIDA @ CHHITAPARIDA	DEVASHIS PANDA	CHANDAKA P.S. /245 /2024	AOR20220001247C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/15910/2025	MINJA MALLIK	OM PRAKASH SARAN	NIHALPRASAD /128 /2025	AOR20220000371C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/15912/2025	BIMBADHAR MALIK	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/15913/2025	KASINATH BEHERA	SATYA NARAYAN MISHRA 4	MARINE KASIA /77 /2025	AOR20220001615C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/15914/2025	PENGA MALIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /189 /2025	AOR20220001615C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/15916/2025	CHITRASEN PARIDA @ CHHITA PARIDA @ CHITTA	DEVASHIS PANDA	CHANDAKA P.S. /220 /2024	AOR20220001247C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/15917/2025	BULA MAHALIK	JAYAKRISHNA MOHAPATRA	BANSADA /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/15918/2025	BHIMASEN BEHERA	SATYA NARAYAN MISHRA 4	MARINE KASIA /76 /2025	AOR20220001615C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/15919/2025	SWETALEENA DASH	BIJAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/15921/2025	CHITRASENPARIDA @ CHHITAPARIDA @ CHITTAPARIDA	DEVASHIS PANDA	CHANDAKA P.S. /243 /2024	AOR20220001247C202500072
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/15922/2025	STATE OF ODISHA CHITRASEN PARIDA @ CHHITA PARIDA @ CHITTA PARIDA VS	ABHIRAM PANDA VS	// CHANDAKA P.S. /242 /2024 ()	AOR20220001247C202500073
308	D-ABLAPL/15924/2025	STATE OF ODISHA MALKA BANO AND ANOTHER VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500097
309	D-ABLAPL/15925/2025	STATE OF ODISHA CHITRASEN PARIDA ALIAS CHHITAPARIDA ALIAS VS	CHHITAPARIDA VS	// // ()	AOR20220001247C202500075
310	D-ABLAPL/15928/2025	STATE OF ODISHA URMILA PATRO @ URMILA PATRA VS	PUSPAMITRA MOHAPATRA VS	// LAXMISAGAR P.S. /174 /2025 ()	
311	D-ABLAPL/15929/2025	STATE OF ODISHA DAMODAR JUANGA VS	CHITTA RANJAN PATTNAIK VS	// PANDAPADA /44 /2022 ()	
312	D-ABLAPL/15931/2025	STATE OF ODISHA SATYA SWARUP SRICHANDAN VS	BIRAJA PRASAD NANDA VS	// BASELI SAHI PS /96 /2025 ()	
313	D-ABLAPL/15934/2025	STATE OF ODISHA BASUDEV MAHAKUD VS	NIRANJAN PANDA VS	// HARABHANGA /68 /2022 ()	
314	D-ABLAPL/15939/2025	STATE OF ODISHA RAMACHANDRA DALEI VS	NIRANJAN PANDA VS	// DHUSURI /121 /2025 ()	
315	D-ABLAPL/15943/2025	STATE OF ODISHA MD. HASSAN ANSARI @ MD. HASSAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// PLANTSITE /367 /2025 ()	
316	D-ABLAPL/15949/2025	STATE OF ODISHA PRASANTA DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /81 /2025 ()	
317	D-ABLAPL/15951/2025	STATE OF ODISHA BISWA @ BISWANATH BISWAL VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /210 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/15953/2025	ANJALI MAHALLIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2025 () //	
319	D-ABLAPL/15954/2025	ANANTA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /543 /2024 () //	
320	D-ABLAPL/15955/2025	BIJAY BEHERA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	INDUSTRIAL ESTATE PS /128 /2025 () //	
321	D-ABLAPL/15956/2025	TAPAN PANDEY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /112 /2023 () //	
322	D-ABLAPL/15957/2025	PRAMOD DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /2 /2025 () //	
323	D-ABLAPL/15958/2025	ALEKHA MAHALLIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2025 () //	
324	D-ABLAPL/15960/2025	SANTOSH KUMAR ROUL @ SARATHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /323 /2015 () //	
325	D-ABLAPL/15962/2025	ARATA MAHALLIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2025 () //	
326	D-ABLAPL/15963/2025	BAPI @ SAMIR BARIK @ SAMIR KUMAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAPALLI P.S. /612 /2021 () //	
327	D-ABLAPL/15964/2025	PINTU BARIK @ RATIKANTA BARIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	BASUDEVPUR /342 /2025 () //	
328	D-ABLAPL/15966/2025	BHAIRAB MAHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /31 /2025 () //	
329	D-ABLAPL/15967/2025	DIBYARANJAN PRADHAN	JAYADEBA BEHERA	BANAPUR P.S. /148 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/15969/2025	ANANTA KUMAR MISHRA @ ANANTA MISHRA	BIJAY KUMAR BEHERA	DHUSURI /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/15974/2025	BHANJA NAYAK	NIHAR RANJAN SAHOO	ADVA /92 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/15975/2025	KUMAR RANJAN SAHU @ SONU	ALOK RANJAN BAKSHI	BARANGA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :27/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/15855/2025 TRPCRL/ /	SATYABRATA SAHOO MP	BISWAJIT PASAYAT	44/2025
2	D-LAA/33/2015 LAA/33/2015	NETRAMANI GARDIA MP		128/2025
3	D-TRP(C)/9294/2025 TRP(C)/72/2025	GAHADI MATA MP	BIJAY KUMAR MOHANTY	174/2025
4	D-TRP(C)/21906/2025 TRP(C)/ /	RASMITA DAS MP	DEBIDUTTA MOHAPATRA	175/2025
5	D-TRP(C)/21907/2025 TRP(C)/ /	KAMALINI PRADHAN @ ROUT MP	RITURANJAN CHHOTARAY	176/2025
6	D-MATA/21952/2025 MATA/ /	RASHMITA BEHERA MP	BISWAJIT SAHOO	308/2025
7	D-MATA/21989/2025 MATA/ /	JAYANTI SWAIN MP	PRAVAT KUMAR MOHANTY	309/2025
8	D-FAO/16152/2025 FAO/186/2025	M/S. ICICI LOMBARD GIC.LTD., BBSR MP	RIMJHIMBALA PATI	496/2025
9	D-FAO/21975/2025 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	497/2025
10	D-BLAPL/15112/2025 BLAPL/5303/2025	DAITARI MAHAKUD MP	ANIRUDHA DAS	629/2025
11	D-BLAPL/1175/2025 BLAPL/461/2025	JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA MP	RYBHARAYA SAHOO	630/2025
12	D-BLAPL/10791/2025 BLAPL/4240/2025	DEBANANDA SAGAR MP	DHANANJAYA MUND	631/2025
13	D-BLAPL/10789/2025 BLAPL/4247/2025	DEBANANDA SAGAR MP	DHANANJAYA MUND	632/2025
14	D-BLAPL/38396/2024 BLAPL/12874/2024	LAXMIDHAR SAHOO @ LUCKY MP	MANAS CHAND	633/2025
15	D-RSA/18596/2025 RSA/ /	KIRTAN SAHU MP	PRASANTA KUMAR SATAPATHY	787/2025
16	D-RSA/21947/2025 RSA/ /	SADHU CHARAN DAS MP	ARIJEET MISHRA	788/2025
17	D-RSA/21947/2025 RSA/ /	SADHU CHARAN DAS MP	ARIJEET MISHRA	789/2025
18	D-RSA/21999/2025 RSA/ /	MANORANJAN HARIJAN MP	DIPTI RANJAN BHOKTA	790/2025
19	D-RSA/21999/2025 RSA/ /	MANORANJAN HARIJAN MP	DIPTI RANJAN BHOKTA	791/2025
20	D-RSA/21999/2025 RSA/ /	MANORANJAN HARIJAN MP	DIPTI RANJAN BHOKTA	792/2025
21	D-CMP/21915/2025 CMP/ /	PRAMILA MALLICK MP	SURYA MOHAPATRA	840/2025
22	D-CMP/21953/2025 CMP/ /	MADHUSUDAN MALLIK MP	MAHITOSH SINHA	841/2025
23	D-CMP/21992/2025 CMP/ /	BARADAMADHABA GURU MP	ABHILASH MISHRA	842/2025
24	D-ABLAPL/5452/2025 ABLAPL/2077/2025	AHALYA MAHUNTA MP		1057/2025
25	D-ABLAPL/14827/2025 ABLAPL/5914/2025	SAGAR BEHERA MP		1058/2025
26	D-ABLAPL/37770/2024	AJAY KUMAR BEHERA		

	ABLAPL/14470/2024	MP		1059/2025
27	D-ABLAPL/8270/2025	PINTU @ MAHENDRA BINDHANI		
	ABLAPL/3137/2025	MP		1060/2025
28	D-ABLAPL/37854/2024	SILU @ SIDHARTHA CHAND		
	ABLAPL/14581/2024	MP		1061/2025
29	D-ABLAPL/7566/2025	DIBYAJYOTI PATRA @ TUKUNI CHHUA		
	ABLAPL/2872/2025	MP		1062/2025
30	D-CRLMC/13484/2025	SNIGDHA RANI SAHOO	KEDAR CHANDRA SARANGI	
	CRLMC/1710/2025	MP		1393/2025
31	D-CRLMC/14696/2025	SANDEEP PARIDA @ SANU	BIJAY KUMAR MOHANTY	
	CRLMC/ /	MP		1394/2025
32	D-CRLMC/15642/2025	ABHINASH@ABINASH MALIK	SUSHANTA KUMAR MISHRA	
	CRLMC/1874/2025	MP		1395/2025
33	D-CRLMC/15797/2025	DR. SANDEEP KUMAR PRUSTY	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1396/2025
34	D-CRLMC/15801/2025	ABU @ ABUBAKAR KHAN	ANIRUDHA DAS	
	CRLMC/ /	MP		1397/2025
35	D-CRLMC/15846/2025	DINABANDHU BEHERA	SIBARANJAN POLAI	
	CRLMC/ /	MP		1398/2025
36	D-CRLMC/15856/2025	BISHNUPRIYA SWAIN @ KHUNTIA	SUSANTA KUMAR NAYAK	
	CRLMC/ /	MP		1399/2025
37	D-CRLMC/15862/2025	SAROJ KUMAR KHUNTIA @ SAROJ KHUNTIA	JAMESH CHANDRA SWAIN	
	CRLMC/ /	MP		1400/2025
38	D-CRLMC/15864/2025	RABINDRA KUMAR SENAPATI	GOURI KUMAR RATH	
	CRLMC/ /	MP		1401/2025
39	D-CRLMC/15878/2025	PRAKASH CHANDRA SWAIN	SAMIR KUMAR MISHRA	
	CRLMC/ /	MP		1402/2025
40	D-CRLMC/15920/2025	SANJULATA SAHU	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		1403/2025
41	D-MACA/21066/2025	AENUL BIBI	SARAT CHANDRA SWAIN	
	MACA/ /	MP		1450/2025
42	D-MACA/21068/2025	LOPAMUDRA SAHOO	SARAT CHANDRA SWAIN	
	MACA/ /	MP		1451/2025
43	D-MACA/21066/2025	AENUL BIBI	SARAT CHANDRA SWAIN	
	MACA/ /	MP		1452/2025
44	D-MACA/21379/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT	ADAM ALI KHAN	
	MACA/ /	MP		1453/2025
45	D-MACA/20858/2025	D.M..M/S. NATIONAL INSURANCE CO. LTD.,NANKY	ANIL KUMAR MISHRA	
	MACA/ /	MP		1454/2025
46	D-MACA/21957/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,JAMPUR	PRITOSH SINHA	
	MACA/ /	MP		1455/2025
47	D-MACA/17291/2025	SBI GENERAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	
	MACA/ /	MP		1456/2025
48	D-MACA/21587/2025	MANAGER, TP HUB., ORIENTAL INSURANCE CO. LTD.,BILASPUR	MOHIMBAISA	
	MACA/ /	MP		1457/2025
49	D-CRLA/15782/2025	PRASANTA KUMAR MANDHATA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1490/2025
50	D-CRLA/15782/2025	PRASANTA KUMAR MANDHATA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1491/2025
51	D-CRLA/15826/2025	SUKRAM NAG @ BILLA	UMAKANTA BARIK	
	CRLA/ /	MP		1492/2025
52	D-CRLA/15826/2025	SUKRAM NAG @ BILLA	UMAKANTA BARIK	
	CRLA/ /	MP		1493/2025
53	D-CRLA/15843/2025	JAYA KHARA	SK. ZAFARULLA	
	CRLA/ /	MP		1494/2025
54	D-CRLA/15843/2025	JAYA KHARA	SK. ZAFARULLA	
	CRLA/ /	MP		1495/2025
55	D-CRLA/15872/2025	JAKTA BAGH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1496/2025
56	D-CRLA/15872/2025	JAKTA BAGH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1497/2025
57	D-WA/21944/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR	ANANDA DAS	
	WA/ /	MP		2671/2025

58	D-WA/21944/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2672/2025
59	D-WA/22000/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2673/2025
60	D-WA/22000/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2674/2025
61	D-WA/22007/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2675/2025
62	D-WA/22007/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2676/2025
63	D-WA/22019/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2677/2025
64	D-WA/22019/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2678/2025
65	D-WA/22017/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2679/2025
66	D-WA/22017/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2680/2025
67	D-WA/22022/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2681/2025
68	D-WA/22022/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2682/2025
69	D-WA/21905/2025 WA/ /	M/S. TARA MAA CONCERN MP	KAJAL SAHOO	2683/2025
70	D-WA/22024/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2684/2025
71	D-WA/22024/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2685/2025
72	D-WA/22026/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2686/2025
73	D-WA/22026/2025 WA/ /	ODISHA WATER SUPPLY AND SEWERAGE MP	ESWARA DAS KALPA DAS	2687/2025
74	D-WA/22014/2025 WA/ /	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY MP	CHINMAYA SAHU	2688/2025
75	D-WP(C)/21908/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HIRIPAD MOHANTY	9023/2025
76	D-WP(C)/21909/2025 WP(C)/ /	NISITHA RANJAN SARANGI MP	DIPANKAR ACHARYA	9024/2025
77	D-WP(C)/21910/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HIRIPAD MOHANTY	9025/2025
78	D-WP(C)/21911/2025 WP(C)/ /	BAIDYANATH SAHOO MP	SOUMYA RANJAN MOHANTY	9026/2025
79	D-WP(C)/20963/2025 WP(C)/ /	DHADI MALLICK MP	CHINMAYA RANJAN DAS	9027/2025
80	D-WP(C)/21912/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HIRIPAD MOHANTY	9028/2025
81	D-WP(C)/21917/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HIRIPAD MOHANTY	9029/2025
82	D-WP(C)/10130/2025 WP(C)/7781/2025	JAGAT JYOTI NAYAK MP	ANJAN KUMAR JENA	9030/2025
83	D-WP(C)/21919/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) TPWODL MP	PRASANTA KUMAR TRIPATHY	9031/2025
84	D-WP(C)/21920/2025 WP(C)/ /	TATA STEEL LONG PRODUCTS LTD., KENDRAPARA MP	ANURAG MOHANTY	9032/2025
85	D-WP(C)/21923/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) TPWODL MP	PRASANTA KUMAR TRIPATHY	9033/2025
86	D-WP(C)/21925/2025 WP(C)/ /	CUTTACK ORIYA BAPTIST CHURCH, CUTTACK MP	ANURAG MAHAPATRA	9034/2025
87	D-WP(C)/21914/2025 WP(C)/15132/2025	BHAGIRATHA LENKA MP	PRABODHA CHANDRA NAYAK	9035/2025
88	D-WP(C)/21931/2025 WP(C)/ /	ASHOK KUMAR KHUNTIA MP	MANOJ KUMAR MOHANTY (2)	9036/2025
89	D-WP(C)/21932/2025	SUKUTA NAIK	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		9037/2025
90	D-WP(C)/21933/2025	NARAYAN DAS	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		9038/2025
91	D-WP(C)/41332/2021	SASMITA ROUT		
	WP(C)/41332/2021	MP		9039/2025
92	D-WP(C)/21936/2025	CHHABILAL PADHAN	RABINDRA NATH PRUSTY	
	WP(C)/15119/2025	MP		9040/2025
93	D-WP(C)/21937/2025	BIJAY DAS	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		9041/2025
94	D-WP(C)/21935/2025	M/S MAA LOBHI PANI PANCHAYAT	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		9042/2025
95	D-WP(C)/21918/2025	SHREE RADHE BHAGABATA TUNGI	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		9043/2025
96	D-WP(C)/21935/2025	M/S MAA LOBHI PANI PANCHAYAT	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		9044/2025
97	D-WP(C)/21736/2025	JHARANA KANDI	PRAMODA KUMAR MISHRA	
	WP(C)/15070/2025	MP		9045/2025
98	D-WP(C)/21942/2025	PUSPANJALI MEHER	SATYA RANJAN PATI	
	WP(C)/ /	MP		9046/2025
99	D-WP(C)/19382/2025	JAGDISH ROHIDAS	ABHILASH MISHRA	
	WP(C)/14795/2025	MP		9047/2025
100	D-WP(C)/21945/2025	GUNAMATI PANIKA	DHANANJAYA MUND	
	WP(C)/ /	MP		9048/2025
101	D-WP(C)/21946/2025	SUBODHA CHANDRA DAS	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		9049/2025
102	D-WP(C)/20037/2025	LALITA DAS @ LALITA DASH	SABYA SACHI SUTAR	
	WP(C)/13864/2025	MP		9050/2025
103	D-WP(C)/20610/2025	SARASWATI PRADHAN	SABYASACHI SUTAR	
	WP(C)/14466/2025	MP		9051/2025
104	D-WP(C)/21949/2025	JAGU KUMAR @ JAGU KUMBHAR	SATYA RANJAN PATI	
	WP(C)/ /	MP		9052/2025
105	D-WP(C)/21921/2025	LOBHA PRADHAN @ LOVA PRADHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		9053/2025
106	D-WP(C)/18188/2025	NAYANA SAHOO	BIJAY KUMAR BEHERA	
	WP(C)/13924/2025	MP		9054/2025
107	D-WP(C)/21950/2025	SUSANTA DAS	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		9055/2025
108	D-WP(C)/21951/2025	PRABEEN KUAMR HOTA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		9056/2025
109	D-WP(C)/13905/2025	MITHILA BEHERA	SIBA PRASAD SWAIN	
	WP(C)/9740/2025	MP		9057/2025
110	D-WP(C)/21954/2025	PURNA CHANDRA DAS	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		9058/2025
111	D-WP(C)/13238/2025	MANKIND AGRITECH PVT. LTD., NEW DELHI		
	WP(C)/9897/2025	MP		9059/2025
112	D-WP(C)/21959/2025	PRAFULLA CHANDRA PANDA	SUBRATA MISHRA	
	WP(C)/ /	MP		9061/2025
113	D-WP(C)/21962/2025	M/S. A. H. WHEELER AND COMPANY PVT.	RAMESH SHARMA RADESH SHARMA	
	WP(C)/ /	MP		9062/2025
114	D-WP(C)/21965/2025	PRATIMARANI MOHAPATRA	SUBRATA MISHRA	
	WP(C)/ /	MP		9063/2025
115	D-WP(C)/21960/2025	HARBANS SINGH	AVIJIT PATNAIK	
	WP(C)/ /	MP		9064/2025
116	D-WP(C)/21967/2025	LAXMAN SUBUDHI	SUBRATA MISHRA	
	WP(C)/ /	MP		9065/2025
117	D-WP(C)/21960/2025	HARBANS SINGH	AVIJIT PATNAIK	
	WP(C)/ /	MP		9066/2025
118	D-WP(C)/15251/2025	PRADEEP AGRAWAL	LAXMI SHARMA	
	WP(C)/10592/2025	MP		9067/2025
119	D-WP(C)/15261/2025	BAIJYANATH AGRAWAL	LAXMI SHARMA	
	WP(C)/10593/2025	MP		9068/2025
120	D-WP(C)/16820/2025	JADUMANI BEHERA		
	WP(C)/12280/2025	MP		9069/2025

121	D-WP(C)/15266/2025 WP(C)/10540/2025	ANUP KUMAR AGRAWAL MP	LAXMI SHARMA	9070/2025
122	D-WP(C)/21977/2025 WP(C)/ /	SARAT CHANDRA PARIDA MP	SANTOSH KUMAR SAMANTARAY	9071/2025
123	D-WP(C)/15256/2025 WP(C)/10588/2025	BANWARILAL KATARUKA MP	LAXMI SHARMA	9072/2025
124	D-WP(C)/15258/2025 WP(C)/10591/2025	SRIKANT AGRAWAL MP	LAXMI SHARMA	9073/2025
125	D-WP(C)/21978/2025 WP(C)/ /	NIRANJAN PANDA MP	KUNAL KUMAR SWAIN	9074/2025
126	D-WP(C)/21977/2025 WP(C)/ /	SARAT CHANDRA PARIDA MP	SANTOSH KUMAR SAMANTARAY	9075/2025
127	D-WP(C)/15253/2025 WP(C)/10594/2025	SURESH KUMAR KATARUKA MP	LAXMI SHARMA	9076/2025
128	D-WP(C)/15258/2025 WP(C)/10591/2025	SRIKANT AGRAWAL MP		9077/2025
129	D-WP(C)/15263/2025 WP(C)/10534/2025	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	9078/2025
130	D-WP(C)/21980/2025 WP(C)/ /	MAHANADI COAL MAJDOOR SANGH, JHARSUGUDA MP	SRINIVASA MISHRA	9079/2025
131	D-WP(C)/21982/2025 WP(C)/ /	RABINDRA NATH PRADHAN MP	PRASANTA KUMAR NANDA	9080/2025
132	D-WP(C)/21984/2025 WP(C)/ /	SARASWATI JENA MP	SHAKTI DATTA TRIPATHY	9081/2025
133	D-WP(C)/21990/2025 WP(C)/ /	PANDAB NAHAK MP	SHAKTI DATTA TRIPATHY	9082/2025
134	D-WP(C)/21993/2025 WP(C)/ /	BHARAT CHANDRA BEHERA MP	SHAKTI DATTA TRIPATHY	9083/2025
135	D-WP(C)/21996/2025 WP(C)/ /	PRASANTA KUMAR PANDA MP	PULAKESH MOHANTY	9084/2025
136	D-WP(C)/21997/2025 WP(C)/ /	KRUSHNA CHANDRA BEHERA MP	SHAKTI DATTA TRIPATHY	9085/2025
137	D-WP(C)/21998/2025 WP(C)/ /	PRASANTA KUMAR PARIDA MP	SANTOSH KUMAR SAMANTARAY	9086/2025
138	D-WP(C)/22004/2025 WP(C)/ /	PRAKASH KUMAR SAHOO MP	AKSHAYA KUMAR JENA	9087/2025
139	D-WP(C)/22005/2025 WP(C)/ /	M/S. ABHIRAM CARE TAKING AND EXPERTISE MP	DEBAPRASAD RAY	9088/2025
140	D-WP(C)/22008/2025 WP(C)/ /	SATYAPRIYA PRADHAN MP	AJIT KUMAR MOHANTY	9089/2025
141	D-WP(C)/22012/2025 WP(C)/ /	M/S. YAZDANI STEEL AND POWER LTD, JARASOEKI MP	PRAKASH KUMAR JENA	9090/2025
142	D-WP(C)/22020/2025 WP(C)/ /	RAJANIKANTA BEERO MP	AMLAN MOHANTY	9091/2025
143	D-WP(C)/22023/2025 WP(C)/ /	DILESWAR BHUE MP	BIPIN KUMAR NAYAK	9093/2025
144	D-WP(C)/22025/2025 WP(C)/ /	ALL ODISHA CENTRAL COOPERATIVE RESERVE BANK MP	SOUBHAGYEE ASSOCIATION	9094/2025
145	D-WP(C)/22028/2025 WP(C)/ /	ALL ORISSA CENTRAL COOPERATIVE BANK MP	SRUMPTI ORES FEDERATION	9095/2025
146	D-WP(C)/22029/2025 WP(C)/ /	SUKANTA KUMAR SAHOO MP	BIBHU PRASAD DAS	9096/2025
147	D-WP(C)/22030/2025 WP(C)/ /	VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION MP	SOUBHAGYEE	9097/2025
148	D-WP(C)/22032/2025 WP(C)/ /	HEMANAND PATEL MP	SOUGAT DASH	9098/2025
149	D-WP(C)/22033/2025 WP(C)/ /	SUSANTA KUMAR PANIGRAHI MP	SOUGAT DASH	9099/2025
150	D-WP(C)/22036/2025 WP(C)/ /	SAWPNA SUNELIKA SAMAL MP	DEBABRATA DAS	9100/2025
151	D-WP(C)/22037/2025 WP(C)/ /	BARADA PRASANNA ACHARYA MP	DEBABRATA DAS	9101/2025
152	D-WP(C)/22038/2025	AJAY KUMAR NAYAK	ASHOK SASMAL	

153	WP(C)/ / D-WP(C)/22039/2025 WP(C)/ /	MP JAYANTA KUMAR SARANGI MP	RUPESH KUMAR MOHANTY	9102/2025 9103/2025
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